

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.26/(MAH)/2015  
CA No. 93/2015

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: M/s. Telemax Links India Pvt. Ltd.  
V/s.

M/s. Sysclogic Mobitech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Pratap Nimbalkar	Advocate for Petitioner	
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**ORDER**

**CA 93 in TCP 26/397-398/CLB/MB/MAH/2015**

1. At the request of the Learned Counsel appearing on behalf of the Petitioner, the matter is adjourned to **20.01.2018 at 2.30 PM.**
2. The Petitioner shall communicate the next date to the Respondent.

Sd/-

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 03.01.2018

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Sd/-

**M.K. SHRAWAT**

Member (Judicial)